

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-38(PB)/2017  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: M/s Entertainment City Ltd. (PVR)

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Neeraj Gulati	Company Secretary ECL.	Respondent	

**ORDER**

On the request made by the Petitioner to the registry, the matter has been listed for today. Therefore, statutory period would commence w.e.f. 30.03.2017.

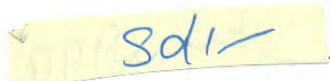
Mr. Neeraj Gulati, learned Counsel has put in appearance on behalf of Respondents and has requested and is granted one week time to file reply to the Petition.


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Let reply be filed within one week with a copy in advance to the learned Counsel for the Petitioners. Mr. Gulati has submitted that as an alternative, the possibility of settling the claim made of the Petitioners shall also be explored.

List on 10.04.2017.

  
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT  
  
(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017